हमला करते हैं और ऐसे सिद्धान्तों का प्रचार करते हैं, जिन से देश में नफरत फैलती है। उन अखबारों के पैसों के क्या सोर्सिज हैं, क्या मंत्री महोदय उसके बारे में भी जांच करायेंगे ?

MR. SPEAKER : It has nothing to do with the present question. You can ask a separate question ; you have a right to ask a separate question. This refers to a particular question... (*Interruption*).

SHRI D. C. SHARMA : My question was a specific question. I asked whether these papers have not served the cause of Indian democracy without showing any pre-disposition that they had been subsidised by any foreign power or foreign financial agency.

SHRI PILOO MODY : There is no doubt about the fact that since these two publications were started they have been on the highly favoured list in the question of newsprint, in the question of making advances for constructing this building. Take any copy of the *Link*. You will find that there are sometimes as many as 15 or even 25 advertisements by various Government agencies given to this particular paper. Even Air India was giving preferential treatment to this. We have here an entire list of foreigners who in one way or another benami or otherwise, have some interest in this paper. I should like to know whether under these circumstances, Government, as an impersonal organisation, will take some firm measures to accept the suggestion made by Mr. Shantilal Shah and make a thorough enquiry under the Companies Act through their inspectors or through a tribunal or by winding it up and nationalising it if necessary ?

SHRI RAGHUNATH REDDI : Before I answer this question, I may tell my hon. friend that if we take up this inquisition about foreign collaboration or participation by foreign interests, we will be opening the door wide because there are any number of foreign collaborations.

SHRI PILOO MODY : We are asking you to do so ; open it up.

SHRI RAGHUNATH REDDI ; All these questions are likely to come up. Nevertheless I have already submitted to the House that I shall make the necessary enquiries in this regard.

श्री शशि भूषण वाजपेयी : श्री मोदी ने प्रश्न किया है कि क्या इस बारे में इन्क्वायरी की जायेगी कि किन-किन लोगों ने इस कम्पनी को लोन्ज तथा एडवांसिज दिये हैं। क्या इस बारे में भी एन्क्वायरी की जायेगी कि सैंट्रल बैंक के मैनेजिंग डायरेक्टर, सर एच० पी० मोदी ने इस कम्पनी को पंद्रह लाख रुपये का लोन दिया है ? क्या **करेंट और आर्गनाइजर** के बारे भी एन्क्वायरी की जायेगी, जिन का पैसा विदेशों में जमा है ?

MR. SPEAKER : That is another question.

कोचीन-शोरानूर सैक्शन में माल-गाड़ी की दुर्घटना

+

*1533. **श्री हरदयाल देवगुण :**
श्री ओंकार लाल बेरवा :
श्री जमुना लाल :
श्री रणजीत सिंह :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

क्या यह सच है कि अप्रल, 1968 के पहले सप्ताह में कोचीन-शोरानूर सैक्शन पर एक पुल पर से माल-गाड़ी के कुछ डिब्बे नदी में गिर गये थे;

(ख) क्या यह भी सच है कि इन वैगनों में एक पैट्रोल टैंकर भी था जिसके कारण आग लग गई थी ;

(ग) क्या यह भी सच है कि इस आग के कारण गाड़ी का डीजल इंजन भी नष्ट हो गया था ;

(घ) यदि हां, तो सरकार ने इस मामले में जांच की है; और

(ङ) इस दुर्घटना के परिणामस्वरूप सरकार को कितनी क्षति पहुँची है ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH) : (a) and (b). Yes, Sir.

(c) No, Sir. The Diesel engine was only damaged and the cost of damage has been estimated at approximately Rs. 11,090/-.

(d) Yes, Sir.

(e) The cost of damage to railway property has been estimated at approximately Rs. 82,940/-.

श्री हरदयाल देवगुण : श्रीमन्, मैं यह जानना चाहता हूं कि इस दुर्घटना के बारे में जो जांच करवाई गई है, उसके क्या निष्कर्ष निकले हैं। क्या मंत्री महोदय बतलायेंगे कि इस दुर्घटना के क्या कारण थे और ऐसे कारणों को दूर करने के लिए रेलवे मंत्रालय और रेलवे बोर्ड क्या कार्यवाही कर रहे हैं ?

SHRI PARIMAL GHOSH : This was a goods train which left Cochin and the engine of the train derailed while approaching the bridge. Because of the momentum the train was carried beyond the bridge and it stopped after that. Fifteen wagons adjacent to the engine capsized and fell from the bridge. There has been no casualties. The matter is under investigation and the report has not yet come.

श्री हरदयाल देवगुण : श्रीमन्, पिछले एक वर्ष से बहुत सी रेल-दुर्घटनायें हो रही हैं जिनके बारे में इस सदन में बार-बार चिन्ता व्यक्त की गई हैं। परन्तु जैसे ही किसी दुर्घटना के बारे में यहां चिन्ता व्यक्त की जाती है और सरकार की ओर से यह आश्वासन दिया जाता है कि रेल दुर्घटनाओं को रोकने की कोशिश की जायेगी, एक और रेल दुर्घटना हो जाती है। यह सदन, और इस के द्वारा देश यह जानना चाहता है कि क्या इन दुर्घटनाओं को रोकने के लिए सरकार गम्भीरता से कोई कदम उठा रही है या नहीं। यहां बार-बार यह शिकायत की गई है कि रेलवे के रनिंग स्टाफ को पर्याप्त सुविधायें प्राप्त नहीं हैं, उन से आवश्यकता से अधिक काम लिया जाता है, उन को स्टेशन के नजदीक नहीं ठहराया जाता है, रेल की पटरियों का जो निरीक्षण होना चाहिए, वह नहीं होता है और इन प्रकार की लापरवाहियों से ये रेल दुर्घटनायें होती हैं। मैं यह जानना चाहता हूं कि रेल पटरियों का ठीक प्रकार से निरीक्षण हो, रनिंग स्टाफ़ को उचित सुविधायें दी जायें, चलाने से पहले इंजिन वगैरह की अच्छी तरह से जांच-पड़ताल हो और उनका मोमेंटम ठीक रख कर चलाया जाये, सरकार ने इस बारे में क्या किया है। और क्या वह कुछ करना भी चाहती है या नहीं।

SHRI PARIMAL GHOSH : I can very well understand the concern of the hon. Members because of a few accidents.

SOME HON MEMBERS : A few ?

SHRI PARIMAL GHOSH : We have already stated on the floor of the House that we have constituted a high power committee with Mr. Wanchoo as Chairman and some other persons as members. They are now going into the entire matter and they will complete their report very soon, when it will be made available to the House.

MR. SPEAKER : Next question—absent. Next question.

SHRI D. N. PATODIA : Q. 1547 also may be answered along with 1535.

H. E. C., Ranchi

+

*1535. SHRI TENNETI VISWANATHAM :
SHRI MANIBHAI J. PATEL :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it has been reported in the Engineering Times of the 1st April, 1968, that in Delhi as well as in Ranchi, there is genuine apprehension regarding the im-